

1	2	3	4	5	6	7
17.	Karnataka	22334	2176	0	0	24510
18.	Kerala	1902	3287	0	0	5189
19.	Lakshadweep	13	0	0	0	13
20.	Madhya Pradesh	26204	491	0	3	26698
21.	Maharashtra	25090	17044	508	205	42847
22.	Manipur	1679	0	0	0	1679
23.	Meghalaya	1279	980	0	0	2259
24.	Mizoram	729	65	0	170	964
25.	Nagaland	406	0	0	0	406
26.	Orissa	18935		0	0	18935
27.	Puducherry	114	22	0	0	136
28.	Punjab	5976		0	0	5976
29.	Rajasthan	32689	340	0	144	33173
30.	Sikkim	327	0	0	0	327
31.	Tamil Nadu	14904	3244	0	0	18148
32.	Tripura	1587	38	0	0	1625
33.	Uttarakhand	4599	626	13	0	5238
34.	Uttar Pradesh	41586	3098	0	0	44684
35.	West Bengal	0	9530	1803	0	11333
TOTAL:		320453	46862	2422	726	370463

*Source:* Annual work Plan and Budget Proposals 2009-2010 submitted by State/UTs

#### **Managing Committees of Sanskrit Vidyapeeths/Mahavidyalayas**

\*459. SHRI RAJNITI PRASAD : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the guidelines for nomination of the Chairperson of the Managing Committees of Sanskrit Vidyapeeths and Adarsh Sanskrit Mahavidyalayas;

(b) whether it is provided in the statute that the Chairperson of the Managing Committee should be a Sanskrit scholar;

(c) if so, the reasons for not implementing this statute strictly and appointing the Chairperson of the Managing Committee who are not Sanskrit scholars in some cases;

(d) whether a rule is likely to be framed providing that no person can be appointed as Chairperson for more than two terms; and

(e) whether Government proposes to make a provision for appointing SDM/DC as the Chairperson in case Sanskrit scholars are not available?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL): (a) Under the scheme of financial assistance to institutions recognized as Adarsha Sanskrit Mahavidyalayas/Shodh Sansthans, some of which are also known as Vidhyapeeths, the Chairman of the Managing Committee for the Mahavidyalaya/Shodh Sansthans, is nominated by the Government of India.

(b) No, Sir.

(c) Does not arise.

(d) Under the existing Guidelines, the Chairman, can be nominated for a second term also. At present there is no proposal to amend the guideline.

(e) No, Sir.

#### **Rise in prices of books**

†\*460. SHRI RAJIV PRATAP RUDY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that while on one hand Government is making structural changes in education and on the other hand private publishers are hiking the prices of children's books exorbitantly;

(b) if so, the details thereof;

(c) whether Government has formulated any policy to check the prices of stationery and books; and

(d) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL): (a) to (d) A statement is laid on the Table of the Sabha.

#### ***Statement***

(a) to (d) There is no specific information with Government about the exorbitant hike in the prices of children's books by private publishers. National Council of Educational Research and Training (NCERT) publishes textbooks for Classes I to XII for all subjects in English, Hindi and Urdu languages. These textbooks are based on National Curriculum Framework, 2005, and are attractive, student-friendly and inexpensive. Despite being printed in good quality paper and in two to four colours, these books are very reasonably priced. The prices of these textbooks from Classes I to VIII do not exceed Rs. 30/- per copy, while textbooks for Classes IX to XII are also priced very reasonably.

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†Original notice of the question was received in Hindi.